

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

M.A.No.232/93 in O.A.NO. 922/92

Date of Order:16-3-93. (35)

Between:

K.Nageshappa. /

..

Applicant. /

and

1. The Union of India, rep. by its Secretary,
Ministry of Defence, New Delhi-11.
2. The Scientific Adviser to Raksha Manthri
and Director General Research & Development
Organisation, Ministry of Defence,
DHQ PO, New Delhi-11.
3. The Director, DLRL, DRDO. Min.of Defence,
Chandrayanagutta Lines, Hyderabad-5.
4. Dr.M.D. Raj Narayan, Director, MTRDC,
DRDO, Min.of Defence, BEL Complex,
Jalahalli P.O.Bangalore-013.

..

Respondents. /

For the Applicant: Mr.V.Hariharan, Advocate

For the Respondents: Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : MEERE CHA IRMAN

AND

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

The Tribunal made the following Order:-

In the circumstances referred to, M.A.232/93
to call for the documents is allowed as prayed for. The 3rd respondent
is directed to produce the records on 23-3-93. Post the O.A. for
final hearing at the top of the list on 23.3.1993. /

[Signature]
Deputy Registrar (J)

To

1. The Secretary, Union of India, Min.of Defence, New Delhi-11. /
2. The Scientific Adviser to Raksha Manthri & Director General
Research & Development Organisation, Min.of Def.,
DHQ PO, New Delhi-11. /
3. The Director, DLRL DRDO Min.of Defence,
Chandrayanagutta Lines, Hyderabad-5. /
4. Dr.M.D.Raj Narayan, Director, MTRDC, DRDO,
Ministry of Defence. BEL Complex, Jalahalli PO, Bangalore-13. /
5. One copy to Mr.V.Hariharan, Advocate, 1-1-336/35,
Viveknagar, Hyderabad-20. /
6. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd. /
7. One spare copy. /

pvm

[Handwritten notes]
23/3/93

TYPED BY

COMPALED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 16 - 3 - 1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No. 232/93

in

M.A. No. 924/92

T.A. No.

(W.P. No.)

Admitted and Interim directions
issued.

list the case on 23/3/93

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

